

**FORM G (Dated 16.10.2023)**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**INDIAN CLOTHING LEAGUE PRIVATE LIMITED OPERATING IN**  
**TEXTILE & GARMENTS MANUFACTURE INDUSTRY AT LUDHIANA**  
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| <b>RELEVANT PARTICULARS</b> |  |  |
|-----------------------------|--|--|
| 1.                          | Name of the corporate debtor along with PAN/ CIN/ LLP No.  | Indian Clothing League Private Limited<br>CIN U17290PB1987PTC052365<br>PAN: AACCV3439R                   |
| 2.                          | Address of the registered office   | C-243A, Phase VIII Focal Point<br>Ludhiana Punjab 141010   |
| 3.                          | URL of website   | NA   |
| 4.                          | Details of place where majority of fixed assets are located  | C-243A, Phase VIII Focal Point<br>Ludhiana Punjab 141010   |
| 5.                          | Installed capacity of main products/ services  | 75,000 pcs per month   |
| 6.                          | Quantity and value of main products/ services sold in last financial year  | 489742 pcs were sold in last FY to liquidate old stocks of last 3 years in lot sale for Rs 3,01,68,548/- |
| 7.                          | Number of employees/ workmen   | Nil  |
| 8.                          | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | <a href="mailto:rp.iclpl@gmail.com">rp.iclpl@gmail.com</a>   |
| 9.                          | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:  | <a href="mailto:rp.iclpl@gmail.com">rp.iclpl@gmail.com</a>   |
| 10.                         | Last date for receipt of expression of interest  | 14 <sup>th</sup> November 2023   |
| 11.                         | Date of issue of provisional list of prospective resolution applicants   | 20 <sup>th</sup> November 2023   |
| 12.                         | Last date for submission of objections to provisional list   | 24 <sup>th</sup> November 2023   |
| 13.                         | Date of issue of final list of prospective resolution applicants   | 27 <sup>th</sup> November 2023   |
| 14.                         | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants   | 29 <sup>th</sup> November 2023   |
| 15.                         | Last date for submission of resolution plans   | 30 <sup>th</sup> December 2023   |
| 16.                         | Process email id to submit EOI   | <a href="mailto:rp.iclpl@gmail.com">rp.iclpl@gmail.com</a>   |

Place: Chandigarh  
Date: 16<sup>th</sup> October 2023



*Desh Deepak*

**Desh Deepak**  
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